

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). A set of Model Rules of Executive Business were sent to the State Governments in 1951. These have not been modified since then.

Assistance for an Alcohol-based gas Turbine for drying Bagasse

7639. SHRI H. N. NANJIE GOWDA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Mysore Sugar Company has urged the Centre for financing installation of an alcohol-based turbine for drying bagasse to improve its thermal efficiency;

(b) what is the assistance sought by the sugar company and that given; and

(c) whether the whole project is aimed at saving energy and the details of the benefits that will arise from this project?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): (a) to (c). The Commission for Additional Sources of Energy is setting up a pilot project at the Mandya Sugar Factory, Mysore, for drying bagasse using the exhaust heat from a gas turbine; in addition, near continuous electric power would be generated. The outlay for the project is Rs 32.56 lakhs.

Dried bagasse would result in improved thermal efficiency of the boilers in the sugar factory, and surplus bagasse will thus become available for use in paper industry. The turbine can be run on alcohol or diesel oil, or in due course, by dried biomass. Thus the project aims at overall energy savings and the benefits that would accrue include production of both electric power and heat, and the optimised use of bagasse, thus increasing the revenue from the sale of by-products.

Contingent staff in regional Provident Fund Commissioner Office, Patna (Bihar)

7640. SHRI RAMAVATAR SHASTRI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that a few persons were appointed as contingent staff on daily wages without observing norms for calling names from the Employment Exchange for such under rules in the Regional Office of the Provident Fund Commissioner, Bihar, Patna;

(b) if so, details thereof; and

(c) whether Government had made any enquiry into the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (c). The required information is being collected and will be laid on the Table of the House.

Census in Assam

7641. SHRI SONTOSH MOHAN DEV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Census in Assam was not held alongwith rest of the country in 1981-82; and

(b) if so the steps Government propose to take to start Census in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The feasibility of conducting census in Assam will be considered at the appropriate time.

Import of Technology

7642. SHRI S. M. KRISHNA: Will the Minister of INDUSTRY be pleased to state:

(a) how many companies with foreign equity have been allowed to import designs, drawings and consultancy services during the current Financial year under the Technical Development Fund Scheme; and